

Name of the Corporate Debtor: AJNARA INDIA LIMITED; Date of Commencement of CIRP: 20-09-2022; List of Creditors as on: 11-10-2022; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	2020	12889834955	2020	7117944272	90.15		0	5781890083	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	7170781371	2	679587084	8.61		0	372194287	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	16	44774450	16	611889	0.01		0	44162561	NA
5	Operational creditors (Workmen)	97	30254383	97	6034607	0.08		0	24219776	NA
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	48	968697509	48	7329733	0.09		0	96136776	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	25	84430544	25	84430544	1.07		0		NA
Total		2208	21188773212	2208	7895938129	100.00			6318603483	